	Annexure – 5 Name of the corporate debtor: Sun Acrylics Private Limited Date of commencement of liquidation: 30.03.2022; Revised List of Stakcholders as on: 25.08.2022														
	List of operational creditors (Government Dues) (Amount in₹)														
SI. No.	Department Government		Details of claim received Date of receipt Amount claimed		Details of claim admitted Amount of Nature of Amount covered by Whether lien / % share in total					Amount of contingent	Amount of any mutual dues, that	Amount of claim	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	claim admitted	claim	lien or attachment pending disposal	attachment removed? (Yes/No)	amount of claims admitted	claim	may be set-off	rejected	under vernication		
1	State Tax Department of Gujarat	Goods and Service Tax Department	06.06.2022	3,32,738.00	3,25,996.00	On account of GST	0.00	No	97.97	0.00	0.00	6,742.00	0.00	The credior had submitted a claim amounting to rs. 144993 on 06.06.2022. The liquidator had requested to share the calculation of interest. Later on 24.06.2022 the liquidator received a revised claim, wherein again liquidator had requested share interest calculation upto the date of order of Liquidation process. On 12.08.2022 the creditor shared the interest calculation upto 22.06.2022. Thus Liquidator has rejected the interest amount Rs. 6742 claimed in excess to liquidation order date.	